

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-508**  
IB-760/ND/2023

**IN THE MATTER OF:**

Petromedia Marine Intelligence Pvt. Ltd. Through  
Liquidator, Munish Kumar Sharma

**.....Applicant**

**SECTION**

U/s 59 IBC

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Prakash Dixit, Adv. with Mr. Aditya Jain, CS  
For the Respondent :  
For the RoC : Mr. Aakash Sharma, Adv.

**ORDER**

Ld. Counsel on behalf of the Petitioner is present. Ld. Counsel on behalf of the RoC is present and submitted that they have filed their report, however, the same is not reflected on the e-portal of the Tribunal. Ld. Counsel for the RoC may approach the Registry and cure the defects, if any, so that the same is reflected on the e-portal of the Tribunal. List the matter on **16.05.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**